

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 276 of 2014 in
DFR No. 1579 of 2014**

Dated : 17th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Coastal Gujarat Power Ltd.Appellant(s)
Versus
C.E.R.C. & Ors.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Akshat Jain**

ORDER

**I.A. No. 276 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 08.08.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **08.08.2014.**

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**